

(Area in lakh ha)

Sl.No.	Name of Crop	Damaged Area
1.	Wheat	2.40
2.	Pulses	2.00
3.	Horticulture	0.50
4.	Isabgol	0.10
5.	Coriander	0.70
TOTAL AREA		5.70

(c) and (d) State Governments have been requested to take immediate steps to address the notified calamities by utilizing the funds under State Disaster Response Funds (SDRF). State have also been advised to submit memorandum as per extant procedure/norms, if additional financial assistance is required from National Disaster Response Fund (NDRF) and in the mean time utilize contingency fund of the State, if SDRF is exhausted. Allocation to the State of Madhya Pradesh under SDRF during 2014-15 & 2015-16 is as under:

(₹ in crore)

State	Central Share		State Share		Total	
	2014-15	2015-16	2014-15	2015-16	2014-15	2015-16
Madhya Pradesh	358.04	657.75	119.35	219.25	477.39	877

Judicious use of chemical fertilizers and pesticides

1386. SHRIMATI RENUKA CHOWDHURY:

SHRI RAJ BABBAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that about 75 per cent of the cultivable land in the country has been adversely affected by excessive use of chemical fertilizers and pesticides and has high level of toxins;

(b) if so, the details thereof, State-wise; and

(c) the remedial measures taken by Government for safer and judicious use of crop protection chemicals and application of green chemistry?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) There is no scientific evidence that about 75 percent of the cultivable land in the country has been adversely affected by excessive use of chemical fertilizers and pesticides and has high level of toxins. However, indiscriminate and imbalanced use of fertilizers coupled with low addition of organic matter over years may result into multinutrient removal is greater than the addition.

(c) Government is promoting and recommending soil test based balanced and integrated nutrient management through conjunctive use of both inorganic and organic sources of plant nutrient management to sustain good soil health and higher crop productivity.

Under soil health management (SHM) component of National Mission for Sustainable Agriculture (NMSA), financial assistance for training to farmers including field demonstrations on balanced use of fertilizers is provided @ ₹ 10,000 per training for 20 or more participants. Financial assistance for frontline field demonstrations is also provided @ ₹ 20,000 for frontline field demonstrations.

Under National Mission of Sustainable Agriculture, there is a provision of financial assistance under Capital Investment Subsidy Scheme (CISS) through NABARD for establishment of bio-fertilizer/biopesticides production units (200 TPA) in which 100 percent assistance is provided to State Government up to a maximum limit of ₹ 160 lakh per unit and @ 25 percent cost limited to ₹ 40 lakh to individuals/private agencies.

Government is promoting safe and judicious use of pesticides through Central Integrated Pest Management Centres situated in different parts of the country. Farmers field Schools are conducted to create awareness on Integrated Pest Management strategies. State Governments and stakeholders are being exhorted to support a 'Grow Safe Food' campaign centred around five essential principles of judicious use-application of pesticides on the right crop, against pests for which the pesticide has been approved, at the right time, in approved doses, and as per approved method of application through training and media campaigns in Gram Panchayats and rural areas. Advisories have been sent to pesticides dealers to educate them on judicious use of pesticides in accordance with label instructions.